

## **Frequently Used Features**

### NAVIGATION

Manupatra database provides Tabs that makes navigation through the site seamless. Combined search, browse and intuitive filters help you narrow your results fast and show related documents. Search box allows you to run a search without having to select a specific source. This improves your ease of use.

# **SEARCH INTERFACE & RESULTS**

### Legal Search

The case laws in Manupatra are divided into fields. Each field contains a specific information (e.g., appellant/respondent name, judges name, equivalent citation, subject, judge name, citation, acts, rules, order etc). Legal search allows you to search on a specific field or a combination of fields.

### **Miscellaneous Searches**

- Case Laws by Selecting Bench
- Judgments under Act/ Statute (Digest)
- Case law search by case number
- Search Commentary

### **Manu Search**

This interface gives you the single search box experience and assists you to search for key words, phrases, multiple phrases and more. You can perform Boolean search using Manu Search.

Simply type in your query and the search engine uses back end algorithms to give results based on relevancy. The results can be sorted on Decision Date; Title; Court Name and Relevance.

<ul> <li>Search in Results: Refine your search by searching only in results.</li> <li>Proximity Search: Near each other search is proximity search. This searches for the query terms within 20 words of each other. The occurrence may be ordered or unordered.</li> </ul>	<ul> <li>Did you mean: In case of wrong spellings in your keywords, Manupatra will try and suggest you the best matching word and the suggestion will be presented as a link with corrected spellings.</li> <li>Check the Synonyms box under the search query box to include results for synonyms relating to your search query.</li> </ul>
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### Search in Search Results

Search bar to Refine your search now appears on top of your document to enable you to Refine your search while reading a document. You don't need to go back to Results page to search in search results.

### **Court Selection**

**Court Selection** in Manu Search: You can now choose to search in only Indian Courts or International Courts by making a selection from the dropdown. By default (court filter is unchecked) the site will show results from both Indian and International Courts.

### **Citation Search**

Manupatra has a powerful and exhaustive Citation search. While specifying all components of the citation, gets you unique result, inputting partial information of a citation also gets you results, which helps you identify the relevant document.

- Select from Indian Citation, International Citation
- Publisher's drop down menu listing about 250+ print publications.
- Select International citation to search for cases from US, UK, Srilanka, Bangladesh and Pakistan.

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### **SEARCH RESULTS**



#### Manu Instant

This gives a bird's eye view of editorial enhancements in the judgments. The user can view fields like Case Note, cases referred with appropriate context of reference, equivalent citations, citing reference etc.

### **Query Definition**

Displays the definition of the query words / phrases. Take the mouse over the search word appearing as "You have searched for:" A popup will appear with the dictionary meaning.

#### **FEATURES**

#### **Manu Cite**

A gear like icon settings is shown beside every manuid mentioned/linked in a document, which when clicked displays the number of times the judgment has been cited in other judgments. The treatment of the subject case in other cases is also depicted. Manu Cite when clicked from the top bar displays a sorted view of all the manuids mentioned in the selected judgment along with their cited count and treatment in other cases.

### **Citing Reference Graph**

Feature: This feature will assist the User in knowing as to in what perspective cases mentioned in a particular judgment were treated or considered by the Court delivering judgment

### Timeline

This feature gives user quick information on number of verdicts passed and as available in Manupatra database with the help of graphical representation. Helps the user to form a statistical opinion on prevailing prominence of legal issue during a particular year range vis-a-vis verdicts passed by the respective Courts, Tribunals and Commissions, Notifications as covered in Manupatra database.

## **Print Replica**

- Print Replica is the scanned image of the judgment as appearing in the journal with page numbers.
- Manupatra provides Print Replica of Judgments from over 28 Print Journals.
- We currently have a growing repository of 1.2 lacs judgments with print replica online.
- Take a print out of the print replica of the judgment and submit to the courts.

### **FILTERS**

Filter Results By When you run a search query, the results are automatically clustered under the below heads making navigation easy for the user. Court SUPREME COURT (749) Using filters, you can narrow a search result list by: SUPREME COURT ORDER (25) Jurisdiction/Court wise Industry type Keywords Key words Ministry Subject classification • Department Absconding (46) Judges name • E-book Accomplice (48) Publisher Period Subject Acts Referred • Document Type [judgment, act, Arbitration (2) notification etc.] Banking (3)

# **FLOATING NAVIGATION**

• Print • Save • E-mail • Go back to results • Find within Document • Go to top • Go to bottom icons

Appear on right bottom of the page on mouse roll over. Take your cursor to the right bottom of the page for these icons to appear. No need to scroll to top of the page.

### MAP

This feature assists the user to easily understand his last searches done in graphical format.







#### **Bar chart**

Chronological listing of Bare Acts / Statutes shown on a Bar Chart. Click on the number appearing on the Bar to view Acts appearing in that year.

#### Kapture

While researching on Manupatra, the user has the option to search for information on words/phrases appearing in the documents from the web.

#### Manupatra word connect

Users can seamlessly access content and resources from Manupatra, the open Web and Word files on their desktop.

### Store document on cloud 📥

Now upload any document from Manupatra to your cloud account (e.g. Drop box /Google Drive) at the click of a button.

### **ALERTS**

### **Desktop Alert**

Manupatra Desktop Alert service is a complimentary service from Manupatra designed to help you stay connected with snapshots of legal events on all working days.

mea, au Age 2014	11:21:17 IST	Feed 3 of 56
Nokia gets rel 2,400 cr asses	ief, Madras HC sment order	sets aside ED's
The Madras High order of the Enfi directing Nokia 1 2,400 crore tow (VAT) for the as 11 and 2011-12	Court set aside proement Direct India Private Lim ards Tamil Nadu sessment years	the assessment orate (ED) ited to pay Rs Value Added Tax 2009-10, 2010-

It is an internet application that resides on your desktop and is managed by the server component of our platform.

### **Manu Clip**

This service allows you to monitor updates on Notifications and Judgments without actually searching for them. Your results are conveniently delivered to your personalized 'manu clip' page which is unique to your sign in.

### Manupatra Search Alert

On www.manupatra.com you can save your search and use self explanatory nomenclature to name the saved search. NOW you can also set an ALERT to get results for your search query from the new documents which are added on site every day.

Eg. if you did a search for "gender justice" as a phrase and saved it under the name 'gender justice', you can now set an alert wherein, every time a new document is uploaded with "gender justice " as a phrase you will get an email alert with brief details of the document.

Download the Smart Phone Application and point your phone camera at the graphic for more details



contact@manupatra.com Toll Free: 1800 103 3550 (Mon-Fri 9am-6pm)

### Manupatra outlook connect

Users can now seamlessly access content and resources from Manupatra and the open Web from their MS Outlook while reading or composing email.

### Sticky note

Users can now mark comments, add a note as well as highlight any portion of text while reading the judgement, as per their personal requirement, for future reference.

### My notepad

User can create/invite/share the note against a document. The invitation can only be sent to Manupatra's active clients.

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